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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## + FAO(OS) (COMM) 271/2022

M/S BHAYANA BUILDERS PVT LTD ..... Appellant

Through: Mr Jayant Mehta, Sr. Adv. with Ms

Manmeet Kaur, Mr Gurtej Pal Singh, Mr Chandan Malan and Mr Amrit

Singh, Advs.

versus

M/S CHINTELS INDIA LTD ..... Respondent

Through: Mr Harshavardhan Kotla, Mr

Vishabha Gupta & Mr Harsh

Srivastava, Advocates.

## + <u>FAO(OS) (COMM) 275/2022</u>

M/S BHAYANA BUILDERS PVT LTD ..... Appellant

Through: Mr Jayant Mehta, Sr. Adv. with Ms

Manmeet Kaur, Mr Gurtej Pal Singh, Mr Chandan Malan and Mr Amrit

Singh, Advs.

versus

M/S CHINTELS INDIA LTD ..... Respondent

Through: Mr Harshavardhan Kotla, Mr

Vishabha Gupta & Mr Harsh

Srivastava, Advocates.

**CORAM:** 

HON'BLE MR JUSTICE RAJIV SHAKDHER HON'BLE MS JUSTICE TARA VITASTA GANJU

<u>ORDER</u>

% 25.04.2023

[Physical Hearing/Hybrid Hearing (as per request)]

1. No time left.

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- 2. It is already 5:45 PM.
- 3. List the matters on 03.11.2023.
- 4. In the meanwhile, counsel for the parties will file their written submissions, as directed by the Court.

## RAJIV SHAKDHER, J

TARA VITASTA GANJU, J

**APRIL 25, 2023** / ha

Click here to check corrigendum, if any

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